

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO.1402  
TO BE ANSWERED ON 10.02.2021**

**ROBs/RUBs IN BIHAR**

**†1402. SHRI MAHABALI SINGH:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether it is a fact that construction of many railway Under Passes or Over Bridges in Bihar are still lying pending;**
- (b) if so, the route-wise and location-wise details of such pending railway projects;**
- (c) the main reasons behind pendency of the above mentioned railway projects; and**
- (d) the time by which the above pending railway projects are likely to be completed along with route-wise details thereof?**

**ANSWER**

**MINISTER OF RAILWAYS, COMMERCE & INDUSTRY AND  
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION**

**(SHRI PIYUSH GOYAL)**

**(a) & (b): As on 01.04.2020, 101 Road over Bridges (ROBs) and 133 Road Under Bridges (RUBs) are sanctioned by Railway in Bihar. Out of 101 ROBs, Railway portion has been completed in 2 ROBs, work is in progress in 26 ROBs, 48 ROB works are in planning stage, consent of State Govt. is awaited for 25 ROBs and all RUB works are in different stage of implementation.**

**(c) & (d): Construction of ROB/RUBs depends upon the consent of State Government for closure of LCs and cost sharing, wherever applicable, availability of encroachment free land for approach roads, technical feasibility, shifting of utilities, allocation of adequate funds by State agencies, public support etc. Therefore, it is not feasible to fix timelines for completion of these ROB/RUBs.**

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